

OPEN COURT
Central Administrative Tribunal, Allahabad Bench,
Allahabad

Original Application No.330/01135/2017

This the 14th day of September, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Ajay Vashney a/a 45 years son of Om Prakash Vashney r/o H.No. 171/15, Tundala Road, Nadrajpuram Tundla Firozabad and 11 others

Applicants

By Advocate: Sri Raghvendra Pratap Singh

Versus

1. Union of India through Chairman Railway Board, Rail Bhawan, New Delhi-110001.
2. General Manager, North Central Railway, G.M. Office, Subedarganj, Allahabad, Uttar Pradesh.
3. Divisional Railway Manager, North Central Railway, DRM Office, Nawab Yusuf Road, District- Allahabad, Uttar Pradesh.
4. Senior Divisional Commercial Manager, DRM Office, Nawab Yusuf Road, North Central Railway, Allahabad.
5. M/s Railway Sahakari Shram Sambida Samiti, Tundala District-Forozabad through its Secretary
6. Assistant Labour Commissioner, / Regional Labour Commissioner kanpur/ Deputy Labour Commissioner, Kanpur (S.K.Sinha) / Labour Welfare Commissioner Off- Kanpur.

Respondents

By Advocate: Sri P.K. Pandey

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard learned counsel for parties.

2. Learned counsel for applicants does not want to press the O.A. Accordingly, O.A. is dismissed as not pressed. No order as to costs.

**(JUSTICE BHARAT BHUSHAN)
MEMBER (J)**

HLS/-

